श्री घटल बिहारी बाजवेबी (नई दिल्ली): भ्रध्यक्ष महोदय, हम सुत्रीम कोर्ट की बात नहीं कर रहे हैं। यह सरकार इलैक्शन कमीशन को समर्थन देगी या नहीं देगी ? इलैक्शन कमीशन की भ्रथारिटी का विरोध किया जा रहा है । इलैक्शन जल्दी से जल्दी होना चाहिये ।

प्रध्यक्ष महोदय । जब सुप्रीम कोर्ट डिसा**इड** कर देगा तब इलैक्शन कमीशन के कहने से बात चलेगी।

SHRI SOMNATH CHATTER-JEE: I have not referred to any case at all. The point is of very great moment.

(Interruptions)

11.06 hrs.

PAPERS LAID ON THE TABLE

STATEMENTS FOR DELAY IN LAYING THE ANNUAL REPORTS OF INDIAN DRUGS AND PHARMACEUTICALS LTD. FOR 1980-81 AND HINDUSTAN AN I-BIOTICS LTD. FOR 1980-81. REVIEW ON AND ANNUAL REPORT OF SMITH STAINSTREET PHARMAGEUTIGALS LTD. CALCUTTA FOR 1980-81 AND STATE-MENT FOR DELAY

THE MINISTER OF STATE IN THE MINSTRY OF PETRO-LEUM, CHEMICALS AND FER-TILIZERS (SHRI DALBIR **SINGH**): I beg to lay on the

- (1) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report of the Indian Drugs and Pharmaceuticals limited for the year 1980-81 within the stupulated period of nine months after the close of the Accounting Year. [Placed in Library. See No. LT-3395/82].
- (2) A statement (Hindi and English versions) explaining reasons

for not laying the Annual Report of the Hindustan Antibiotics Limited for the year 1980-81 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library Sec No. LT- 3396/82]

- (3) A copy each of the following papers (Hindi & English versions) under sub-section (1) of section 618A of the Companies Act 1956:--
- (i) Review by the Government on the working of the Smith Strain-Paharmaceuticals Limited, Calcutta, for the year 1980-81.
- (ii) Annual Report of the Smith Strainstreet Pharamaceuticals Limited, Calcutta for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library See. No. LT- 3397/82].

11.07 hrs.

RE. MOTION FOR ADJOURN-MENT-contd.

(Interruptions)

MR.. SPEAKER: No, no, you cannot brow beat me. No.

(Interruptions)

MR. SPEAKER: I cannot do

श्री घटल बिहारी बाजपेयी (नई दिल्ली) : अध्यक्ष महोदय, आप ने हमको सूना नहीं।

प्रध्यक्ष महोदय : मैं ने सुन लिया है।

श्री घटल बिहारी बाजपेयी : मैं कोर्ट की बात नहीं कर रहा है।